COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 154 OF 2016 & IA NO. 330 OF 2016 APPEAL NO. 155 OF 2016 & IA NO. 333 OF 2016 <u>AND</u> APPEAL NO. 293 OF 2016 & IA NO. 599 OF 2016

Dated: 25th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

APPEAL NO. 154 OF 2016 & IA NO. 330 OF 2016

Birla Textile Mills & Ors. Vs.				Appellant(s)
Himachal Pradesh Electricity Re		Respondent(s)		
Counsel for the Appellant(s)	:	Mr. Parinay Deep Shah Ms. Aradhna Tandon		
Counsel for the Respondent(s)	:	Mr. Pradeep Misra Mr. Manoj Kumar Sharma fo	or R-1	
		Ms. Swapna Seshadri Mr. Ashwin Ramanathan for I	R-2	
APPEAL NO. 155	Appellent(a)			
Ambuja Cement Ltd. Vs.				Appellant(s)
Himachal Pradesh State Electricity Board & Anr.				Respondent(s)
Counsel for the Appellant(s)	:	Mr. Saurabh Jain for Mr. Piyush Joshi		
Counsel for the Respondent(s)	:	Ms. Swapna Seshadri Mr. Ashwin Ramanathan for I	R-1	

Mr. Pradeep Misra Mr. Manoj Kr. Sharma for R-2

APPEAL NO. 293 OF 2016 & IA NO. 599 OF 2016

M/s J. B. Rolling Mills Ltd. & Anr. Vs. Himachal Pradesh Electricity Regulatory Commission & Anr.				Appellant(s)
				Respondent(s)
Counsel for the Appellant(s)	:	-		
Counsel for the Respondent(s)	:	Mr. Pradeep Misra Mr. Manoj Kr. Sharma for	R-1	
		Ms. Swapna Seshadri Mr. Ashwin Ramanathan fo	or R-2	

<u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for hearing on <u>18.01.2019.</u>

(S.D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

ts/js